

F.No. 01(03)/Roster/CESTAT/2023-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 10.07.2023

ORDER NO. 122 of 2023

Hon'ble President is pleased to partially modify the roster order no. 104 of 2023 for **CESTAT, Chennai** from **20.07.2023** to **21.07.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 20.07.2023 to 21.07.2023	Hon'ble Mr. Justice Dilip Gupta, President, Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. Vasa Seshgiri Rao, Hon'ble Member (Technical)	Larger Bench matters: Excise Appeal No. 40575 of 2018 M/s. Ramco Cements Ltd. vs. C.G.S.T., Puducherry and Service Tax Appeal No. 40010 of 2020 M/s. Bosch Electrical Drive India Pvt. Ltd. vs. C.G.S.T. & C.E., Chennai. Tagged alongwith Service Tax Appeal No. 40168 of 2022 M/s. Larsen & Toubro Ltd. vs. GST & CCE, Chennai

Note:

1. Customs and Excise Division Bench matters will be taken up by the Bench comprising Mr. P. Dinesha, Member (Judicial) and Mr. M. Ajit Kumar, Member (Technical) during the hearing of Larger Bench matters.
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Delhi/Chennai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar